

(8)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI





ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/172/2017  
PETITION NUMBER : TCP/236/2016  
NAME OF THE PETITIONER(S) : SHEETALS CREDIT HOLDINGS PVT LTD & 5  
NAME OF THE RESPONDENT(S) : S.V. GLOBAL MILL LTD & 6 ORS  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Prithviraj (for) R. Venkataravender	Counsel for R <sub>1</sub>	
2.	Priyadarshini N For T.K. Bhaskar	Counsel for R <sub>2</sub> to 6	
3)	Keerthika Murali and Anirudh Krishnan	Counsel for petitioner	
4)	Preethi Mohan + Parvitra Venkateswaran	Counsel for R-7	

**ORDER**

Counsel representing both the parties are present. Counsel for petitioner stated that an SLP is pending before the Hon'ble Supreme Court and prayed time for submitting the status in the matter. Time extended at request. Put up on 24.10.2017 at 10.30 A.M.

**K Anantha Padmanabha Swamy**  
**Member (Judicial)**

bc

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